

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/321/CHE/2021 IN IA/320/CHE/2021 IN CP/1156/IB/2019
NAME OF PETITIONER : Jayashree Mohan
NAME OF RESPONDENT : Pathukasahasram Raghunathan Raman (Liquidator)
M/s Ra-ni Precast Pvt Ltd
SECTION : Rule 11 Of NCLT Rules 2016

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ORDER

Learned Counsel for Applicant Mr. Venkatavaradan for Sai Sudharsan is present through video conferencing platform.

Upon notice, the Liquidator / Respondent is represented by Mr. Satish, Advocate through video conferencing platform and represents that a copy of the Application along with the typed set has not been served to the Liquidator / Respondent.

Let a e - copy of the Application along with the typed set be duly served to the Learned Counsel for Liquidator / Respondent by the Applicant within a day or two by ascertaining the e-mail ID from the Learned Counsel for Liquidator / Respondent.

Post this matter for filing Counter by the Liquidator / Respondent by providing an advance copy to the other side and for enquiry on **27.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

GHK